

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The total number of I.P.K.F.

personnel killed and disabled in Sri Lanka till 31 January, 1990 is 1155 and 36 respectively.

		Killed	Disabled
(b)	Officers	55	-
	J.C.Os	76	3
	N.C.Os	312	-
	Jawans	712	33
Total:		1155	36

(c) No, Sir.

West Bengal.

(d) Does not arise.

(b) The present sanctioned cost of the 110 schemes is Rs. 118.85 crores. An amount of Rs. 71.88 crores has been released so far by the Centre for the implementation of the schemes

[English]

Schemes for Cleaning Ganga in West Bengal

933. DR. DEBI PROSAD PAL: Will the PRIME MINISTER be pleased to state:

(a) the number of schemes for cleaning the Ganga in West Bengal actually completed so far;

(b) the amount allotted by the Union Government to Government of West Bengal for the purpose; and

(c) the utilisation report received from the State Government?

(c) According to the utilisation report received till the end of the financial year 1988-89, an amount of Rs. 48.11 crores has been utilised by the State. The State has been utilising almost the entire amount released by the Centre on an annual basis for the implementation of the schemes.

Memorandum by Delhi Administration Govt. School Teachers Association

934. SHRI SHANKERSINH VAGHELA:
SHRI L.K. ADVANI:

Will the PRIME MINISTER be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) Out of 110 sanctioned schemes, 32 schemes have so far been completed in

(a) whether the Delhi Administration Government School Teachers Association have submitted any memorandum to the Prime Minister listing their demands;

(b) if so, the details thereof;

(c) the Government response thereto?

(d) whether Government propose to allow selection grade for all teachers irrespective of percentage after 24 years of service and a single running scale for the primary school teachers in Delhi;

(e) number of vacancies of teachers at present and the time schedule to fill them;

(f) whether there have been any talks with the representatives of the Association; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) Yes, Sir.

(b) to (d). A statement is given below.

(e) A statement is given below.

(f) No, Sir.

(g) Does not arise.

STATEMENT—I

Demands

The Decision/Action taken by the Government

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| 1. | A single running pay scale for all categories of teachers. | 1. | This demand has not been found acceptable. |
| 2. | Grant of medical allowance at the rate of 7.5% of the basic salary. | 2. | This demand has not been found acceptable. |
| 3. | Broadening of avenues of availability of treatment in all hospitals of Delhi. | 3. | Already teachers under Delhi Admn. are entitled for treatment in such hospitals in Delhi as are approved by the Administration. |
| 4. | (a) Next higher grade be given after 8 and 16 years of service. | 4. | (a) Not accepted. |
| | (b) Persons already in selection grade prior to 1.1.86 be fixed in revised selection scale. | | (b) Not accepted. |
| | (c) Selection Scale without percentage presently after 24 years be implemented without any further delay. | | (c) The demands for removing the ceiling of 20% of the posts in the Senior Scale for grant of Selection Scale has not been accepted. The question of grant of Selection Scale for those who have completed 24 years' service is under consideration. |
| | (d) Pay anomalies of teachers should be removed. | | (d) No such proposal is pending with the Government. |

The Decision/Action taken by the Government

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| <p>(e) Teaching allowance should be treated as part of pay and all allowance thereon may be paid.</p> <p>(f) Laboratory Assistants may be granted the teaching allowance.</p> <p>5. Coaches and Physical Education Supervisors be given all benefits as available to the others.</p> <p>6. Allotment of quarters to the teachers.</p> <p>7. Left out categories such as domestic/Craft teachers may be given service benefits.</p> | <p>(e) Not accepted.</p> <p>(f) This is under consideration of the Government.</p> <p>5. This is under consideration of the Government.</p> <p>6. According to the information received from the Delhi Administration, Directorate of Estates under Ministry of Urban Development has not accepted this.</p> <p>7. Miscellaneous categories of teachers such as Language Teachers, Music Teachers, Craft Teachers, etc. have been extended all benefits as admissible to the other teachers.</p> |
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STATEMENT—II

The number of vacancies of teachers in the various grades in Government schools are as below:—

Vacancies of Post Graduate Teachers

<i>Subject</i>	<i>Male</i>	<i>Female</i>	<i>Total</i>
(1)	(2)	(3)	(4)
English	12	12	24
Hindi	3	6	9
Persian	—	1	1
Sanskrit	2	2	4
Urdu	1	—	1
Maths	4	4	8
Physics	5	2	7
Chemistry	4	4	8

Subject	Male	Female	Total
(1)	(2)	(3)	(4)
Biology	2	—	2
Drawing	1	2	3
History	6	5	11
Political Science	5	7	12
Economics	4	2	6
Horticulture	1	2	3
Agriculture	1	—	3
Phy. Edn.	1	1	2
Music	1	—	2
Commerce	7	—	2

Subject	Male	Female	Total
(1)	(2)	(3)	(4)
Geography	2	—	2
Physiology	—	1	1
Total	62	51	115

Vacancies of Trained Graduate Teachers and other Categories

<i>Subject/Category</i>	<i>Male</i>	<i>Female</i>	<i>Total</i>
(1)	(2)	(3)	(4)
TGT (Sc.A)	221	115	336
TGT (Sc. B)	70	43	113
TGT (Gen.)	219	131	350
L.T. (Hindi)	138	64	202
Sanskrit	76	46	122
Punjabi	3	1	4
Urdu	—	7	7
Dom. Sc.	—	27	27
Drawing	118	27	145
P.E.T.	38	19	57
N.F.C.	2	1	3

Subject/Category	Male	Female	Total
(1)	(2)	(3)	(4)
Music	1	2	3
W.E.T.	41	44	85
Craft	3	1	4
Yoga	106	39	145
H.M. (Primary)	2	2	4
H.M. (Middle)	—	—	—
Asstt. Teachers	6	10	16
Total	1044	579	1623

28/16 posts of Principals and Vice-Principals respectively are also lying vacant.

Delhi Administration proposes to fill up these vacancies by July, 1990.